

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 39 of 2011 &**  
**IA-61 of 2011**

**Dated :28<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Hasan Murtaza**

**Counsel for Respondent (s): Mr. Buddy A. Ranganadhan with Mr. Arijit Maitra for R.1**  
**& Mr. Varun Pathak for R-2**

**ORDER**

Post the matter for further hearing on **12<sup>th</sup> October, 2011.** In the meantime the parties are directed to file their comprehensive written submissions after serving copy on the other side.

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. KarpagaVinayagam )**  
**Chairperson**

vs/ak